

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 265 OF 2016 &
IA NO. 553 OF 2016**

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Arvind Banerjee (Rep.)

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1
Mr. Raunak Jain for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **10th & 11th July, 2017**. Tag to Appeal
No. 93 of 2015.

(I. J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson